## GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES LOK SABHA UNSTARRED QUESTION NO. 746 ANSWERED ON 07.02.2023

## **ELECTRIC VEHICLE POLICY**

## 746. MS. RAMYA HARIDAS:

Will the Minister of HEAVY INDUSTRIES भारी उदयोग मंत्री be pleased to state:

- (a) whether the Government is cognizant of the schemes/policies of States which have a dedicated electric vehicle (EV) policy in place;
- (b) if so, the details thereof;
- (c) whether there are any avenues for convergence with policies of such States and the FAME Scheme; and
- (d) if so, the steps taken by the Government towards convergence for faster adoption of EVs?

## ANSWER THE MINISTER OF STATE FOR HEAVY INDUSTRIES (SHRI KRISHAN PAL GURJAR)

(a) to (d): Yes Sir, twenty-four states (Andhra Pradesh, Assam, Chandigarh, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, Karnataka, Kerala, Ladakh, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Odisha, Rajasthan, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand and West Bengal) have approved/notified dedicated EV policies. Further, four States namely Punjab, Arunachal Pradesh, Bihar and Andaman & Nicobar Islands have released their draft EV policies. The state policies work in tandem to supplement the steps taken by the Government for faster adoption of EVs.

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